GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1196 ANSWERED ON:12.12.2013 CARTELISATION BY MOBILE OPERATORS Bishnoi Shri Kuldeep

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Competition Commission of India (CCI) has conducted any probe into alleged cartelisation among mobile operators during the recent airwave auction that had elicited tepid response;
- (b) if so, the outcome thereof;
- (c) if not, the reasons therefor; and
- (d) the corrective measures taken/being taken by the Government to prevent such incidents of cartelisation in future?

Answer

THE MINISTER OF STATE (SHRI SACHIN PILOT) (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS

- (a) to (c) No, Madam.
- (d) Does not arise.